

Annexure – 4

Name of the corporate debtor: PRODOT MEDIA PRIVATE LIMITED ; Date of commencement of CIRP : 01.07.2026, List of creditors as on: 20.09.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC					
1	PASHUPATI FACILITY AND MANAGEMENT SERVICE PRIVATE LIMITED	14.07.2026	2,22,07,500	1,77,47,308	Unsecured financial creditor by way of invoking corporate guarantee	1,77,47,308	No	60	-	-	4460192	-	Interest portion of Rs.44,60,192 is rejected due to excess interest charged as compared to loan agreement
2.	SUNGROWTH COKE PRIVATE LIMITED	20.09.2026	1,18,32,886	1,18,32,886	Unsecured financial creditor	-	No	40	-	-	-	-	Claim received, verified and updated coc constitution report filed and taken on record by the Hon'ble NCLT
		Total	34040386	29580194	-	17747308		100	-	-	-		